

FORM G (Version-2)
INVITATION FOR EXPRESSION OF INTEREST FOR
PROGRESSIVE METERS PRIVATE LIMITED OPERATING IN
MANUFACTURE OF ELECTRIC METERS AT JAIPUR AND DELHI
(Under Regulation 36A(1) of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

RELEVANT PARTICULARS		
1.	Name of the corporate debtor along with PAN/ CIN/ LLP No.	Progressive Meters Private Limited CIN: U33111WB2013PTC197828 PAN: AAHCP4036H
2.	Address of the registered office	Flat No. 2C, 2nd Floor, Urvashi Apartments, 3 Hungerford Street, Kolkata-700017, West Bengal, India.
3.	URL of website	https://bit.ly/3WKWB8W
4.	Details of place where majority of fixed assets are located	Plot No- J-394,395, RIICO Industrial area, Sitapura, Near Chitarala Circle, Jaipur, Rajasthan- 302022.
5.	Installed capacity of main products/ services	Factory not in existence.
6.	Quantity and value of main products/ services sold in last financial year	N/A
7.	Number of employees/ workmen	Nil
8.	Further details including last available financial statements (with schedules) of two years, lists of creditors, relevant dates for subsequent events of the process are available at:	For details, please contact at: progressivemeters.sipl@gmail.com
9.	Eligibility for resolution applicants under section 25(2)(h) of the Code is available at:	For details, please contact at: progressivemeters.sipl@gmail.com
10.	Last date for receipt of expression of interest	09/02/2023
11.	Date of issue of provisional list of prospective resolution applicants	19/02/2023
12.	Last date for submission of objections to provisional list	24/02/2023
13.	Process email id to submit EOI	progressivemeters.sipl@gmail.com

Sd/-
Mr. Anup Kumar Singh
Resolution Professional
IBBI Regn No.:-IBBI/IPA-001/IP-P00153/2017-2018/10322
For Progressive Meters Private Limited- Under CIRP
Suite 1B, 1st Floor, 22/28A, Manoharpukur Road,
Deshopriya Park, Kolkata - 700029

Date – 27/01/2023
Place – Kolkata


ANUP KUMAR SINGH
INSOLVENCY PROFESSIONAL
IP Registration No. - IBBI/IPA-001/IP-P00153/
2017-2018/10322

BANGIYA GRAMIN VIKASH BANK POSSESSION NOTICE

(A GOVT. ENTERPRISE)
NORTH 24 PARGANAS REGIONAL OFFICE, 371/A/2 SHALBAGAN, BARRACKPORE ROAD BARASAT, KOLKATA - 700 125

POSSESSION NOTICE (for immovable property) Appendix IV [Rule 8 (1)]

Whereas the undersigned being the authorised officer of the Bangiya Gramin Vikash Bank under Securitisation and Reconstruction of Financial Assets and Enforcement of Security Interest Act, 2002 and in the exercise of powers conferred under Section 13(1)(d) read with rule 8(a) and 9 of the Security Interest Enforcement Rules, 2002 issued Demand Notice on the date mentioned against calling upon the borrower/guarantor to repay the amount mentioned in the notice within 30 days from the date of receipt of the said notice.

The borrower having failed to repay the amount, notice is hereby given to the borrower and the public in general that the Authorised Officer has taken possession of the properties described herein below in exercise of powers conferred on him/her under Section 13(4) of the said Act read with rule 9 on the dates mentioned against their names.

The borrower in particular and the public in general is hereby cautioned not to deal with the property and any dealings with the property will be subject to the charge of Bangiya Gramin Vikash Bank for the amounts and interest charges thereon.

Sl. No. & Name of Account No. / Borrower / Proprietor / Guarantor & Address	Description of the mortgaged property	(1) Date of 13(1)(d) / (2) Date of Possession / (3) Claim amount
(1) Smt. ANUP Bhasin, P.O. - Shyamnagar, P.S. - Jagaddal, Dist. - North 24 Parganas, PIN-741217. Borrower	All that part and parcel of the property consisting of Land And Building at Mouza: Paltapara, L. No. - 75, Khatian No. - 1195 & 1199, Plot No. - 219, Area - 2.00 cotsah, Nature of the land - Bastu, in the dead No 1348 Dated 21.03.2005 under ADRSO - Nahali in the name of Mr. Ananta Biswas, S/O - Lt. Surendra Nath Biswas, Address - Vill - Ambikapally Paltapara, P.O. - Shyamnagar, P.S. - Jagaddal, Dist. - North 24 Parganas, PIN-741217. Borrower	1) 09-11-2022 2) 25-01-2023 3) ₹ 9,52,647.11/- (Rupees Nine Lakh Fifty Two Thousand Six Hundred Forty Seven and Eleven Paise only) along with unbooked interest and incidental charges, costs, legal charges etc.
(2) M. Md. Golam Kuduzze SO Sankar, Address - Vill - Kishupur Paschimpara (Dakhin Musammanpara), GP - Kotra, P.O. - Nimdara, P.S. - Duttapukur, Dist. - North 24 Parganas, PIN-742524. Borrower	All that part and parcel of the property consisting of Land And Building at Mouza - Kishupur, L. No. 147, R.S. Dag No. 228 & 329, R. Khatian No. 200, Area - 4.28 salsah, Nature of the land - Bastu, in the dead No 2419 in the year 1975, at the office of SR, Barasat at Kadambagachi, which was executed on 12.10.1976 & Title Deed No 954, for the year 1997, at the office of SR of Kadambagachi, which was executed on 24.04.1997 under ADRSO - Chandpara in the name of M. Md. Golam Kuduzze SO Sankar, Address - Vill - Kishupur Paschimpara (Dakhin Musammanpara), GP - Kotra, P.O. - Nimdara, P.S. - Duttapukur, Dist. - North 24 Parganas, PIN-742524. Borrower	1) 31-03-2022 2) 25-01-2023 3) ₹ 1,91,629.00/- (Rupees One Lakh Ninety One Thousand Eight Hundred Twenty Nine Only) along with unbooked interest and incidental charges, costs, legal charges etc.
(3) Mr. Kani Chandra Ghosh, S/O Anandita Ghosh, Address - Vill - Kishupur, GP - Kotra, P.O. - Nimdara, P.S. - Duttapukur, Dist. - North 24 Parganas, PIN-742524. Borrower	All that part and parcel of the property consisting of Land And Building at Mouza - Kishupur, L. No. 147, R.S. Dag No. 228 & 329, R. Khatian No. 200, Area - 4.28 salsah, Nature of the land - Bastu, in the dead No 2419 in the year 1975, at the office of SR, Barasat at Kadambagachi, which was executed on 12.10.1976 & Title Deed No 954, for the year 1997, at the office of SR of Kadambagachi, which was executed on 24.04.1997 under ADRSO - Chandpara in the name of M. Md. Golam Kuduzze SO Sankar, Address - Vill - Kishupur Paschimpara (Dakhin Musammanpara), GP - Kotra, P.O. - Nimdara, P.S. - Duttapukur, Dist. - North 24 Parganas, PIN-742524. Borrower	1) 31-03-2022 2) 25-01-2023 3) ₹ 1,91,629.00/- (Rupees One Lakh Ninety One Thousand Eight Hundred Twenty Nine Only) along with unbooked interest and incidental charges, costs, legal charges etc.

Date : 28.01.2023
Place : Barasat
Authorized Officer
Bangiya Gramin Vikash Bank, North 24 Parganas Regional Office

For All Advertisement Booking
Call : 033- 6604 3800

TATA ELXSI LIMITED
CIN : L85110KA1989PLC009968
Regd. Office: TPB Road, Whitefield, Bengaluru - 560 048
e-mail: investors@tataelxsi.com website: www.tataelxsi.com

STATEMENT OF ADDED FINANCIAL RESULTS FOR THE QUARTER AND YEAR TO DATE FOR THE PERIOD FROM APRIL 01, 2022 TO DECEMBER 31, 2022

Particulars	Quarter ended			Year to date for the period from			Year ended
	Dec 31, 2022	Sep 30, 2022	Dec 31, 2021	Apr 1, 2022 to Dec 31, 2022	Apr 01, 2021 to Mar 31, 2022	Mar 31, 2022	
1 Income from operations	81,774.31	78,117.11	65,341.32	2,30,680.27	1,78,905.56	2,47,979.92	
(a) Revenue from operations	1,933.48	1,665.94	651.12	4,812.32	2,644.38	4,253.07	
(b) Other Income (Refer note 3)	83,877.83	76,450.05	64,192.44	2,35,492.59	1,81,550.44	2,51,139.23	
2 Expenses	5,028.75	7,184.01	7,228.72	13,104.35	9,225.63	12,570.23	
(a) Cost of materials consumed	(110.41)	(3.04)		(75.45)	6.29	(50.48)	
(b) Changes in inventories of stock-in-trade	41,071.17	39,215.52	32,950.60	1,16,055.64	94,333.68	1,28,810.56	
(c) Employee benefit expense	4,446.65	4,255.05	3,009.90	1,2,061.10	9,343.53	94,251.00	
(d) Depreciation and amortisation expense	1,542.95	2,178.94	1,424.00	6,031.12	5,533.55	5,533.55	
(e) Other expenses	11,021.87	10,289.90	7,277.67	29,592.38	20,927.60	29,277.60	
Total expenses	59,678.08	56,267.46	44,161.79	1,66,764.12	1,29,027.94	1,76,294.90	
3 Profit before tax (1-2)	24,099.71	21,931.59	20,030.65	68,728.47	52,432.49	74,548.90	
4 Tax expense							
(a) Current tax	4,798.08	4,458.00	4,900.00	13,738.00	13,848.00	19,374.01	
(b) Deferred tax	(255.15)	32.85	(54.44)	(377.24)	(209.51)	207.14	
Total tax	4,542.93	4,490.85	4,935.56	13,360.76	13,558.49	19,166.87	
5 Net profit for the period (year) (3-4)	19,467.86	17,427.74	15,095.09	55,367.71	38,866.00	54,987.15	
6 Other comprehensive income / (losses)							
(a) Items that will not be reclassified to profit or loss	3.30	(91.16)	84.24	(488.96)	(124.46)	(309.46)	
(b) Income tax relating to items that will not be reclassified to profit or loss	(1.15)	31.85	(29.44)	170.76	43.49	108.14	
Total other comprehensive income / (losses) (net of tax)	2.15	(59.31)	54.80	(318.20)	(80.97)	(201.32)	
Total comprehensive income (+/-)	17,470.01	17,368.43	15,149.89	55,049.51	38,885.03	54,785.83	
7 Paid-up equity share capital (face value ₹ 1/- each)	4,627.64	4,627.64	4,627.64	4,627.64	4,627.64	4,627.64	
8 Other equity							
9 Earnings per share							
(a) Basic EPS (₹)	31.29	27.98	24.24	88.91	62.57	88.26	
(b) Diluted EPS (₹)	31.26	27.98	24.24	88.91	62.57	88.26	

AUDITED SEGMENT WISE REVENUE AND RESULTS

Particulars	Quarter ended			Year to date for the period from			Year ended
	Dec 31, 2022	Sep 30, 2022	Dec 31, 2021	Apr 1, 2022 to Dec 31, 2022	Apr 01, 2021 to Mar 31, 2022	Mar 31, 2022	
1 Segment revenue	79,637.80	74,584.02	62,241.69	2,25,077.52	1,75,152.53	2,42,131.74	
(a) Software development & services	75,637.80	70,584.02	58,241.69	2,19,577.52	1,69,652.53	2,36,631.74	
(b) System integration & support services	4,000.00	4,000.00	4,000.00	5,500.00	5,500.00	5,499.99	
Total	81,774.31	78,117.11	65,341.32	2,30,680.27	1,78,905.56	2,47,979.92	
2 Segment results	28,270.75	25,490.41	22,290.84	79,154.27	56,002.68	82,894.53	
(a) Software development & services	28,270.75	25,490.41	22,290.84	79,154.27	56,002.68	82,894.53	
(b) System integration & support services	40.97	283.59	129.56	324.80	237.86	248.98	
Total	28,311.72	25,774.00	22,420.40	79,519.07	56,240.54	83,143.51	
(i) Finance costs	446.65	429.63	303.80	1,206.10	933.53	942.51	
Less: Unallocable expenditure (net of unallocable income)	3,855.39	3,431.76	2,885.65	9,852.50	5,094.22	7,822.10	
Profit before tax	24,099.71	21,916.59	20,030.65	68,728.47	52,432.49	74,548.90	

Notes on segment information
Business segments: The Company is structured into two primary verticals - software development & services and system integration & support services. Accordingly, the information has been presented along these business segments.
Assets and liabilities of the Company are used interchangeably among segments. Allocation of such assets and liabilities is not practicable and any forced allocation would result in any meaningful segregation. Hence, assets and liabilities have not been identified to any of the reportable segments.

Notes:
1. These results have been prepared in accordance with the Indian Accounting Standards (referred to as Ind AS) 34 - Interim Financial Reporting prescribed under Section 133 of the Companies Act, 2013 read with Companies (Indian Accounting Standards) Rules as amended from time to time. These results have been reviewed by the Audit Committee and approved by the Board of Directors at its meeting held on January 25, 2023. The statutory auditors have expressed an unmodified audit opinion on these results.
2. The earnings per share (basic and diluted) for the interim periods have not been annualized.
3. Other income includes:
Exchange gain / (loss)

Particulars	Quarter ended			Year to date for the period from			Year ended
	Dec 31, 2022	Sep 30, 2022	Dec 31, 2021	Apr 1, 2022 to Dec 31, 2022	Apr 01, 2021 to Mar 31, 2022	Mar 31, 2022	
Exchange gain / (loss)	144.35	(171.18)	512.55	(155.71)	422.39	422.39	

ANUP KUMAR SINGH Insolvency Professional
IP Registration No. - IBB/PA-001/IP-P00153
2017-2018/10322
By Order of the Board for TATA ELXSI LIMITED
Anup K. Singh, Insolvency Professional
Managing Director
ANIPD/2018/10322

Indian Bank
K. N. C. Road, Barasat
Pin - 700 124

WITHDRAWAL OF SALE

To: E-Auction Sale Notice dated 30.01.2023 under SARFAESI Act, 2002 with reference to the E-Auction Sale Notice under Synthetic Possession dated 01.06.2022 in A/c. Mrs. Reliance Agro Products Pvt. Ltd. (SL. No. 10) in the name of the borrower/proprietor/guarantor M/s. Reliance Agro Products Pvt. Ltd. (IBID:500472316 [For Property 1] and IBID:500472316 [For Property 2 & 3]).
Due to unavoidable circumstances the said Sale Notice (SL. No. 10) for Auction has been withdrawn. The next date for E-auction will be advised in due course.
Date: 27.01.2023
Place: Barasat
Sd/- Authorised Officer
Indian Bank

FOR GM (Version-2)
INVITATION FOR EXPRESSION OF INTEREST FOR PROPOSAL FOR PRIVATE LIMITED OPERATING IN RECONSTRUCTION OF ELECTRIC METERS IN JAPUR AND DELHI (Under Regulation 3 of the Companies (Acquisition of Shares) Regulations, 2018)

Sl. No.	RELEVANT PARTICULARS	Remarks
1	Name of the company/individual/proprietor/limited liability partnership (LLP) or company	Proprietary Private Limited Company, U31119IN2017PTC197203
2	Address of the registered office	Flat No. 302, 2nd Floor, Linkway Apartments, 3 Hungrovtown Street, Kolkata-700017, West Bengal, India.
3	URL of website	www.relianceagro.com
4	Details of cases where insolvency has been initiated against the borrower/proprietor/guarantor	None
5	Particulars of major products	Factory, not in existence.
6	Quantity and value of major products	NA
7	Number of employees/contractors	NA
8	Number of other projects/ongoing projects/undertaken projects (with details of the projects)	Proprietary Private Limited Company, U31119IN2017PTC197203
9	Details for resolution applicants under Section 23(2)(b) of the Code & 23(4)(a) of the Code	For details, please contact at program@relianceagro.com
10	Last date for receipt of expression of interest	04/02/2023
11	Date of issue of provisional list of prospective resolution applicants	18/02/2023
12	Last date for submission of objections to provisional list	24/02/2023
13	Process email to submit EO	program@relianceagro.com

Date: 27.01.2023
Place: Kolkata
Sd/- Anup Kumar Singh
IBBI Reg. No. - IBBI/PA-001/IP-P00153/2017-2018/10322
For Proprietary Private Limited- Reliance Agro Products Pvt. Ltd.
Date: 27.01.2023
Place: Kolkata
Sd/- Anup Kumar Singh
IBBI Reg. No. - IBBI/PA-001/IP-P00153/2017-2018/10322

EASTERN RAILWAY
E-Auction is invited by Sd. Divisional Commercial Manager, Eastern Railway, in the Division for awarding contract for operation of parking stands at stations under the Division for 3 years. For more details and participation in E-Auction, visit the website: www.rps.ezr.in through E-Auction Learning Module. Bidding No. 7 Category A Name of the station are as follows: (1) PARKING-HWH-PNVAE-107-22 (Parking - Two Wheeler), Katra; (2) PARKING-HWH-TLH-TW-201-22 (Parking - Two Wheeler), Talpur Hill; (3) PARKING-HWH-SALE-TW-40-22 (Parking - Two Wheeler), Sale; (4) PARKING-HWH-SALE-TW-86-22 (Parking - Two Wheeler), Sale; (5) PARKING-HWH-AGAE-TW-86-22 (Parking - Two Wheeler), Agrahole; (6) PARKING-HWH-PNE-TW-225-22 (Parking - Two Wheeler), Phansda; (7) PARKING-HWH-BSPR-TW-90-22 (Parking - Two Wheeler), Barasat; (8) PARKING-HWH-GPAE-TW-96-22 (Parking - Two Wheeler), Guptipada; (9) PARKING-HWH-MUL-TW-63-22 (Parking - Two Wheeler), Manuara; (10) PARKING-HWH-SNT-TW-193-22 (Parking - Two Wheeler), Santaha; (11) PARKING-HWH-SL-TW-160-22 (Parking - Two Wheeler), Singur; (12) PARKING-HWH-RS-TW-203-22 (Parking - Two Wheeler), Rishra; (13) PARKING-HWH-CWLE-TW-74-21 (Parking - Two Wheeler), Chowgiching; (14) PARKING-HWH-CGSE-TW-72-22 (Parking - Two Wheeler), Goozagram; (15) PARKING-HWH-HR-TW-160-22 (Parking - Two Wheeler), Haripur; (16) PARKING-HWH-KWAE-TW-22-22 (Parking - Two Wheeler), Khatra; (17) PARKING-HWH-GZT-TW-66-22 (Parking - Two Wheeler), Goghat; (18) PARKING-HWH-EGT-TW-39-21 (Parking - Two Wheeler), Beldargur; (19) PARKING-HWH-SR-TW-60-22 (Parking - Two Wheeler), Niyatalpur; (20) PARKING-HWH-MY-TW-108-22 (Parking - Two Wheeler), Mymura; (21) PARKING-HWH-HKAE-TW-22-22 (Parking - Two Wheeler), Haldia; (22) PARKING-HWH-KOG-TW-123-21 (Parking - Two Wheeler), Konnagar; (23) PARKING-HWH-SDH-TW-211-22 (Parking - Two Wheeler), Shadha; (24) PARKING-HWH-GH-GZ-TW-24-22 (Parking - Two Wheeler), Gangadaha; (25) PARKING-HWH-DHP-TW-72-21 (Parking - Two Wheeler), Dhalapargana; (26) PARKING-HWH-SPB-TW-220-21 (Parking - Two Wheeler), Sipat Sikhandha; (27) PARKING-HWH-HKAE-TW-108-22 (Parking - Two Wheeler), Haldia; (28) PARKING-HWH-MSWAE-TW-132-21 (Parking - Two Wheeler), Masagram; (29) PARKING-HWH-KOG-TW-123-21 (Parking - Two Wheeler), Konnagar; (30) PARKING-HWH-SDH-TW-211-22 (Parking - Two Wheeler), Shadha; (31) PARKING-HWH-GH-GZ-TW-24-22 (Parking - Two Wheeler), Gangadaha; 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FORM No. 14 NOTICE UNDER RULE 2(2) OF SECOND SCHEDULE TO THE INCOME TAX ACT 1961 DEBTS RECOVERY TRIBUNAL, JAIPUR

Dispatch No. ER/17/2021 Date 12.12.2022 RC No. 593 of 2019 Not Date 23.02.2023

DEMAND NOTICE STATE BANK OF INDIA

VERSUS M/s New Kings Fashion Hub & Other Defendants

This is to notify you as per the Recovery Certificate issued in pursuance of order passed by the Presiding Officer, DRT, Jaipur...

Such amount is payable for the period commencing immediately after the notice of the recovery certificate...

For detailed Nt & Tender Specification please refer to https://procure.punjab.gov.in

NOTE: Correspondence & addendum, if any will be published online at https://procure.punjab.gov.in

PSCL Punjab State Power Corporation Limited

Head Office: PSEB Head Office, The Mall, Patiala - 147001

Phone: 0181-275189, E-mail: pscl@pscl.com

Tender Enquiry No. 286/01T-1103 Date: 25.01.2023

For detailed Nt & Tender Specification please refer to https://procure.punjab.gov.in

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CHOLAMANDALAM INVESTMENT AND FINANCE COMPANY LIMITED

Corporate Office: F-10, "Dane House", No. 2, N.S.C. Bost Road, Chennai-600 001

DEMAND NOTICE UNDER THE PROVISIONS OF THE SECURITIZATION AND RECONSTRUCTION OF FINANCIAL ASSETS AND ENFORCEMENT OF SECURITY INTEREST ACT, 2002

The undersigned being the Authorized Officer of Cholamandalam Investment and Finance Company Limited...

Table with columns: S. No., Name of the Borrower/Guarantor, Date of Demand Notice, Description of secured asset, etc.

For detailed Nt & Tender Specification please refer to https://procure.punjab.gov.in

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PNB Housing Finance Limited

Branch Office: 58-59, UDB Towers, 1st Floor, Opp. Jaipur Nagar Nigam, Tonk Road, Jaipur-302015

DEMAND NOTICE UNDER THE PROVISIONS OF THE SECURITIZATION AND RECONSTRUCTION OF FINANCIAL ASSETS AND ENFORCEMENT OF SECURITY INTEREST ACT, 2002

Table with columns: S. No., Name of the Borrower/Guarantor, Date of Demand Notice, Description of secured asset, etc.

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APPENDIX-IV-A - E-AUCTION-PUBLIC SALE NOTICE OF IMMOVABLE PROPERTY/IES

Public Sale Notice for Sale of Immovable Assets Under the Securitization and Reconstruction of Financial Assets and Enforcement of Security Interest Act, 2002

Table with columns: S. No., Name of the Borrower/Guarantor, Date of Demand Notice, Description of secured asset, etc.

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"IMPORTANT" Whilst care is taken prior to acceptance of advertising copy it is not possible to verify its contents...

Statutory Notice Under Rule 8(b) & 8(1) of the SARFAESI Act, 2002

Statutory Notice Under Rule 8(b) & 8(1) of the SARFAESI Act, 2002

Statutory Notice Under Rule 8(b) & 8(1) of the SARFAESI Act, 2002

ADITYA BIRLA FINANCE LIMITED

Registered Office: Indraprastha Condo, Veraval, Gujarat-362 266

DEMAND NOTICE UNDER THE PROVISIONS OF THE SECURITIZATION AND RECONSTRUCTION OF FINANCIAL ASSETS AND ENFORCEMENT OF SECURITY INTEREST ACT, 2002

Table with columns: S. No., Name of the Borrower/Guarantor, Date of Demand Notice, Description of secured asset, etc.

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